

Information note to the Press (Press Release No. 53/2015)

For Immediate release

TELECOM REGULATORY AUTHORITY OF INDIA

TRAI releases draft Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Amendment) Order, 2015

New Delhi, 30th September, 2015- The Telecom Regulatory Authority of India (TRAI) has today released the draft Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Amendment) Order, 2015.

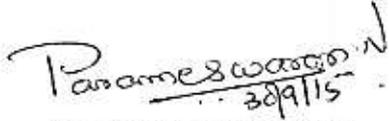
2. TRAI issued Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Second Amendment) Order, 2013 on 20th September 2013, wherein 'Twin Conditions' were prescribed at retail level pricing of TV broadcasting services in order to link the a-la-carte rates of channels to the bouquet rates.

3. Some platform operators had raised concerns about the implementation of 'Twin Conditions' prescribed in the Tariff (Second Amendment) Order dated 20th September 2013 and had filed an appeal before the Hon'ble TDSAT. Hon'ble TDSAT disposed off the appeal vide its order dated 13th July, 2015 stating that the Authority will consider the concerns of the appellants and take a final decision on the matter within four months from the date of order.

4. Accordingly, the draft Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Amendment) Order, 2015 has been prepared proposing simplified 'Twin Conditions'.

5. As part of the consultative process, the draft Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Amendment) Order, 2015 has been uploaded on the TRAI website. Stakeholders have been requested to offer their comments/ views latest by 14th October, 2015. Counter-comments, if any, may be submitted by 21st October, 2015. The comments and counter-comments may be sent, preferably in electronic form on the e-mail: sanjeet.singh@traigov.in or vk.agarwal@traigov.in. For any clarification/information Mr. Sanjeet Singh, Advisor (B&CS) may be contacted at Tel. No.: +91-11-23220020, Fax: +91-11-23221998. Comments and counter-comments will be posted on TRAI's website.

5. The full text of the draft Telecommunication (Broadcasting and Cable) Services (Fourth) (Addressable Systems) Tariff (Amendment) Order, 2015 is available on TRAI's website www.traigov.in.


(N. Parameswaran)
Secretary-in-charge